

(A9)

13

Central Administrative Tribunal, Allahabad

Circuit Bench at Lucknow

Registration O.A. No.458 of 1986

Bechan Lal vs. Union of India & Others

Connected with

Registration O.A. No.406 of 1986

Ram Kumar vs. Union of India & Others

Connected with

Registration O.A. No.407 of 1986

Bhagwati Shanker vs. Union of India & Others

Connected with

Registration O.A. No.452 of 1986

Shitla Prasad vs. Union of India & Others

Connected with

Registration O.A. No.456 of 1986

Devi Bux Singh vs. Union of India & Others

Connected with

Registration O.A. No.457 of 1986

Navmi Lal Kanavjia vs. Union of India & Others

Hon. Justice Kamleshwar Nath, V.C.

Hon. Ajay Johri, A.M.

(By Hon. Justice Kamleshwar Nath, V.C.)

For judgements see our judgements of date passed in O.A. No.406 of 1986 Ram Kumar Vs. Union of India and Others.

Member (A)

Vice Chairman

Dated the 20th March, 1989

RKM